

PATNA HIGH COURT LEGAL SERVICES COMMITTEE, PATNA
(National Lok-Adalat)

NOTICE

This is for information to all parties and learned Lawyers of the cases mentioned in the enclosed list that National Lok Adalat is going to be held **on 12.12.2020 through Online mode** in which the cases shall be disposed of on the basis of compromise through online mode. As such, all the parties and their learned Advocates are hereby informed that they have to give their consent for placing their matter in the National Lok Adalat on or before 04.12.2020 till working hours. No request thereafter shall be entertained in this matter.

The consent of parties as well as learned Advocates along with e-mail Id. and Mobile Number shall be sent to the Official E-mail Id. of Patna High Court Legal Services Committee i.e. phclsc@gmail.com or by letter in the Office of Patna High Court Legal Services Committee, Patna.

Information with regard to pre-sitting/counselling of selected case shall be notified separately.

Dated:- 13.11.2020

By order,
Sd/-

(Sunil Kumar Panwar)
I/C Registrar-cum-Secretary,
P.H.C.L.S.C.

List of Cases

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
1.	MA/141/2014 M.V. ACT MACT ACT	10 USHA DEVI AND ANR. vs DIVISIONAL MANAGER, THE NEW INDIA INSURANCE CO. LTD. BHAGALPUR AND ORS.	GANPATI TRIVEDI MADAN MOHAN SANJAY KUMAR PANDEY	RAJ KUMAR SINGH VIKRAM HEM SHANKAR KUMAR SINGH
2.	MA/408/2014 M.V. ACT MACT ACT	6 BIBI TABESSUM AND ORS. vs THE BRANCH MANAGER, NEW INDIA INSURANCE COMPANY AND ORS.	VIVEKA NANDSINGH	ASHOK PRIYADARSHI BIMLESH KUMAR JHA ARUN KUMAR SINGH PRAKASH KUMAR
3.	MA/446/2014 MA OTHERS	1 NIKA DEVI AND ORS. vs SRI MOHAN KUMAR AND ORS.	RAJ KUMAR CHOUDHARY	ASHOK PRIYADARSHI RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH
4.	MA/530/2014 M.V. ACT MA OTHERS	6 MOST. SANGITA DEVI AND ORS. vs SMT. YASHODA DEVI AND ORS.	MUKESH PRASAD SINGH	ASHOK PRIYADARSHI RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH
5.	MA/320/2015 MA OTHERS	9 KAMLAWATI DEVI AND ANR vs MD. SALIM AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	SANJAY SINGH HEM SHANKAR KUMAR SINGH RAJ KUMAR SINGH VIKRAM

6.	MA/440/2015 MA OTHERS	6 NIRMALA DEVI AND ORS vs M/S GUPTA TRANSPORT COMPANY THROUGH ARUN KUMAR SINGH AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	BIMLESH KUMAR JHA DURGESH KUMAR SINGH
7.	MA/445/2015 MA OTHERS	4 KULVANTI DEVI@KULVATI DEVI @ PHULVANTI DEVI AND ANOTHER vs MR. SHEKH MOHAMMAD ANSARI AND ANOTHER	RAJESH KUMAR SINGH	RAJESH CHANDRA NARAYAN
8.	MA/151/2016 MA OTHERS	3 THE NEW INDIA ASSURANCE CO. LTD. AND ANR vs BIRANCHI CHAUDHARY AND ANR	ARUN KUMAR SINGH	MADAN MOHAN PALLAVI PANDEY
9.	MA/441/2016 MA OTHERS	6 BIAFI DEVI AND ORS. vs THE NEW INDIA ASSURANCE CO LTD., AND ANR	NIRBHAY KUMAR SINGH	VIKASH CHANDRA SRIVASTAVA
10.	MA/621/2016 MACT ACT	8 LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. vs HINA FATIMA AND ORS.	DURGESH KUMAR SINGH	SHAILENDRA KUMAR
11.	MA/975/2016 MACT ACT	6 SATYENDRA YADAV vs ROYAL SUNDRAM ALLIANCE INSURANCE COMPANY LIMITED AND ANR	RAVINDRA KUMAR SINHA	RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH
12.	MA/980/2016 MACT ACT	6 RAJO MANJHI vs ROYAL SUNDRAM ALLIANCE INSURANCE COMPANY LIMITED AND ANR	RAVINDRA KUMAR SINHA	RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH
13.	MA/1180/2016 MA OTHERS	4 REENA DEVI @ REENA KUNWAR AND ORS vs SRI RAJA RAM RAI AND ANR	RAJESH KUMAR SINGH	RAJ KUMAR SINGH VIKRAM SANJAY SINGH
14.	MA/1211/2016 MA OTHERS	3 NEW INDIA ASSURANCE COMPANY LIMITED vs KANCHAN KUER AND ORS	DURGESH KUMAR SINGH	RAJESH KUMAR SINGH
15.	MA/1222/2016 MACT ACT	5 SHARAN SINGH @ SHARAN KUMAR vs ROYAL SUNDRAM ALLIANCE INSURANCE COMPANY LTD. AND ANR	RAVINDRA KUMAR SINHA	RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH
16.	MA/1286/2016 MA OTHERS	3 THE NEW INDIA ASSURANCE COMPANY LIMITED vs PUNAM DEVI AND ORS	BAL BHUSHAN CHOUDHARY MANISH KISHORE	
17.	MA/81/2017 MACT ACT	7 JAI RAM THAKUR vs BAJAJ ALLIENZE GENERAL INSURANCE CO. LTD. AND ANR	RAVINDRA KUMAR SINHA RAVINDRA KUMAR SINHA	SANJAY KUMAR NO.1 SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA
18.	MA/110/2017 MA OTHERS	3 THE NEW INDIA ASSURANCE COMPANY LTD. vs PUNAM DEVI AND ORS	VIKASH CHANDRA SRIVASTAVA	
19.	MA/120/2017 MA OTHERS	3 SURYAWANTI MISHRA AND ORS vs DHANJEE SINGH AND ANR	RAJESH KUMAR SINGH	DURGESH KUMAR SINGH
20.	MA/178/2017 MA OTHERS	3 SHARDA DEVI AND ANR vs DHANJEE KUMAR AND ANR	RAJESH KUMAR SINGH	
21.	MA/308/2017 MA OTHERS	3 UMESH RAY @ PUTUL RAY vs SRI DINESH SINGH AND ANR	RAJESH KUMAR SINGH	SANJAY SINGH
22.	MA/418/2017	3 SAIFUN NISAN AND ORS vs MD. RAFIKUL ISLAM AND ANR	NAFISUZZOHA MAZHER ALAM	SANJAY SINGH BIMLESH KUMAR JHA
23.	MA/457/2017	3 BRAJNANDAN RAY @ BRIJNANDAN RAY AND ORS vs RAIL INDIA TECH. AND ECON. SERVICE AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	BIMLESH KUMAR JHA BIMLESH KUMAR JHA
24.	MA/465/2017	7 DEPUTY MANAGER, LEGAL CLAIMS EAST, MAGMA H D I GENERAL INSURANCE COMPANY LIMITED vs BABY DEVI AND ORS	DURGESH KUMAR SINGH RAJESH CHANDRA NARAYAN	RAVINDRA KUMAR SINHA
25.	MA/695/2017	3 BUDHO DEVI AND ANR vs MD. SAHJADA AND ORS	MADAN MOHAN PALLAVI PANDEY	
26.	MA/1036/2017 MACT ACT	3 ARTI DEVI AND ORS vs MUKUND CHOUDHARY AND ORS	MADAN MOHAN PALLAVI PANDEY	BIMLESH KUMAR JHA ARUN KUMAR SINGH
27.	MA/1107/2017 MACT ACT	3 BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED vs GHULAM MUSTUFA AND ORS	DURGESH KUMAR SINGH	
28.	MA/1111/2017 MACT ACT	4 AMIT KUMAR vs THE BRANCH MANAGER, NEW INDIA INSURANCE COMPANY LTD. AND ORS	NIRAJ KUMAR RANG NATH CHOUBEY	VIKASH CHANDRA SRIVASTAVA SANJAY SINGH
29.	MA/194/2018 MACT ACT	3 THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD., MUZAFFARPUR	BIMLESH KUMAR JHA	

			vs SHAIFUL KHATOON AND ANR		
30.	MA/398/2018 MACT ACT	3	DIVISIONAL MANAGER, vs MINTA DEVI	VIKASH CHANDRA SRIVASTAVA	
31.	MA/434/2018 MACT ACT	6	REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED vs UMDA DEVI AND ORS	DURGESH KUMAR SINGH	
32.	MA/481/2018 MACT ACT	5	I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED AND ANR vs RESHMANI DEVI AND ORS	DURGESH KUMAR SINGH	
33.	MA/487/2018 MACT ACT	5	UMDA DEVI vs REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI RAJ KUMAR	
34.	MA/853/2018 MACT ACT	5	NAND LAL NONIA @ NAND LAL CHAUDHARY AND ANR vs SRI VIJAY KUMAR SINGH AND ORS	MUKESH PRASAD SINGH	BIMLESH KUMAR JHA
35.	MA/1146/2018	4	RINKU DEVI vs BHARAT BHUSHAN	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	ASHOK PRIYADARSHI SANJAY SINHA
36.	MA/1153/2018	5	RITA KUMARI vs MANOJ KUMAR SINGH	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR SHAHI	ASHOK PRIYADARSHI ASHOK PRIYADARSHI
37.	MA/49/2019	6	BRAHMDEO MEHTAR vs KAMLESHWAR SINGH	VIVEKANAND VIVEK RANG NATH PANDEY	BIMLESH KUMAR JHA VIKASH CHANDRA SRIVASTAVA
38.	MA/110/2019	4	BRANCH MANAGER BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. vs LAKSHMAN SAH @ LATRAMAN SHAH @ CHHOTE LAL SAH AND ORS	ASHOK PRIYADARSHI MAYURI	
39.	MA/382/2019	4	THE NATIONAL INSURANCE COMPANY LIMITED vs MANRUPA DEVI,	RUPAK KUMAR	
40.	MA/627/2019	3	SHRI RAM GENERAL INSURANCE CO .LTD. vs AKHTARI KHATOON	DURGESH KUMAR SINGH	RAVINDRA KUMAR SINHA
41.	MJC/6200/2012 CONTEMPT- SJ	4	PARIKSHIT SHARMA vs THE MAGDH UNIVERSITY, THROUGH ITS REGISTRAR SRI D.K.YADAV, BODH GAYA ORS.	VIRENDRA PRASAD	NEERAJ NANDAN HANSRAJ
42.	MJC/1453/2015 CONTEMPT- SJ	19	SHAILESH KUMAR SINHA AND ANR vs THE STATE OF BIHAR AND ORS	PRAVIN KUMAR SINHA SURESH CHAND GIRI	DEVENDRA KR SINHA
43.	MJC/1942/2015 CONTEMPT- SJ	4	UTTAM CHANDRA JHA vs THE T.M.BHAGALPUR UNIVERSITY AND ORS	SACHINDRA KUMAR TIWARY SUBHASH CHANDRA JHA	GA4 ASHOK PRIYADARSHI ASHHAR MUSTAFA RAJENDRA KUMAR GIRI SHAILENDRA KUMAR SINGH SUBODH KUMAR JHA
44.	MJC/3184/2015 CONTEMPT- SJ	6	RAM KAILASH GIRI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R.K.MAHAJAN EDUCATION DEPARTMENT GOVT. OF BIH	SHUBH NARAIN SINGH	SC17 ARBIND KUMAR MRIGENDRA KUMAR NAGENDRA PD.YADAV (SC23) HANSRAJ
45.	MJC/3486/2015 CONTEMPT- SJ	3	SURENDRA PRASD SINGH vs THE STATE OF BIHAR AND ANR.	SMT. ANURADHA SINGH RASHMI SHARMA	PRASOON SINHA RAGHWANAND (GA11)
46.	MJC/16/2016 CONTEMPT- SJ	2	MAKSUDAN NONIA vs THE STATE OF BIHAR THROUGH SRI DR. DHARMENDRA SINGH GANGWAR THE COMMISSIONER CUM SECRETARY SECONDARY	AJAY KUMAR VISHWA NATH RAM	GP22 G.P. OJHA
47.	MJC/1997/2016 CONTEMPT- SJ	3	MADHURI MAMTA vs THE STATE OF BIHAR AND ORS	ALKA SINGH PRADEEP KUMAR DUBEY	SUNIL KR. MANDAL
48.	MJC/2094/2016 CONTEMPT- SJ	3	SMT. SARITA KUMARI vs DR. DHARMENDRA SINGH GANGWAR AND ORS.	SHASHI BHUSHAN KUMAR RAVI PRAKASH	ANJANI KUMAR - AAG6
49.	MJC/2098/2016 CONTEMPT- SJ	3	MANJU KUMARI vs THE STATE OF BIHAR AND ORS	AMARENDRA NARAYAN	YOGENDRA PRASAD SINHA - AAG 15

50. MJC/2256/2016 CONTEMPT- SJ	3	MAHANTH AJITESHWAR DAS vs THE BIHAR SCHOOL EXAMINATION BOARD	DEBANJAN CHOWDHARY	GYAN SHANKAR BINITA SINGH
51. MJC/3172/2016 CONTEMPT- SJ	8	SUNAINA DEVI vs THE STATE OF BIHAR, THROUGH DISTRICT MAGISTRATE VAISHALI AT HAJIPUR AND ORS	MAHENDRA THAKUR	AAG14 DURGESH NANDAN DR. ANAND KUMAR
52. MJC/3251/2016 CONTEMPT- SJ	3	KUMAR ANAND vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA	GP16 SITA RAM YADAV
53. MJC/3390/2016 CONTEMPT- SJ	2	RAMKISUN RAY vs THE STATE OF BIHAR AND ORS	ALOK KUMAR PRANAV KUMAR	SC5 KUMAR MANISH
54. MJC/3809/2016 CONTEMPT- SJ	3	RAM NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	AAG15 ASHUTOSH RANJAN PANDEY
55. MJC/61/2017 CONTEMPT- SJ	4	MALA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH RAJESH KUMAR SINGH MUKESH KUMAR SINGH	AAG8 KAUSHAL KUMAR JHA
56. MJC/1330/2017 CONTEMPT- DB	4	ASHOK PASWAN vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR SINGH	PRABHAT KUMAR VERMA - AAG 3
57. MJC/2288/2017 CONTEMPT- SJ	4	THE DISTRICT PRIMARY TEACHER UNION, THROUGH ITS PRINCIPAL SECRETARY, SATYENDRA KUAMR SUMAN vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA SRI R.	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA VIVEKANAND JHA	ASHUTOSH RANJAN PANDEY - AAG 15
58. MJC/2289/2017 CONTEMPT- SJ	4	THE DISTRICT PRIMARY TEACHER UNION, THROUGH ITS PRINCIPAL SECRETARY, SATYENDRA KUAMR SUMAN vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA SRI R.	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN VIVEKANAND JHA	ASHUTOSH RANJAN PANDEY - AAG 15
59. MJC/3050/2017 CONTEMPT- SJ	3	KUMARI SUNITA PASWAN vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF SOCIAL WELFARE, GOVT. OF BIHAR,	PREM PRAKASH PODDAR	KAUSHAL KUMAR JHA - AAG 8
60. MJC/3829/2017 CONTEMPT- SJ	3	ARTI DEVI vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	KAUSHAL KUMAR JHA - AAG 8
61. MJC/3830/2017 CONTEMPT- SJ	3	TANUJA KUMARI vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	GYAN PRAKASH JHA - GA 7
62. MJC/140/2018 CONTEMPT- SJ	6	KISHORI MOHAN vs BIHAR STATE ROAD TRANSPORT CORPORATION THROUGH MR. AMRENDRA KUMAR MISHRA, ADMINISTRATOR AND ORS	BIMLESH KUMAR JHA	PRABHAT KUMAR VERMA ANIL KUMAR VERMA
63. MJC/275/2018 CONTEMPT- SJ	4	KRIPA SHANKAR PANDEY vs THE STATE OF BIHAR THROUGH AMIR SUBHANI, HOME SECRETARY GOVT. OF BIHAR, PATNA AND ORS	RAKESH KUMAR SHARMA	PARTH SARTHY - GA 4
64. MJC/355/2018 CONTEMPT- SJ	7	BHOLA SHANKAR SINGH vs THE BIHAR STATE ROAD TRANSPORT CORPORATION, THROUGH ITS ADMINISTRATOR SRI RAM KISHORE MISHRA AND OR	SATYA PRAKASH SINHA	PRABHAT KUMAR VERMA JAINENDRA KUMAR SINHA
65. MJC/694/2018 CONTEMPT- SJ	3	JAGMAN YADAV AND ANR vs THE STATE OF BIHAR THROUGH THE SECRETARY, LAND REFORMS DEPARTMENT, BIHAR, OLD SECRETARIAT, PATNA AN	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	MD. KHURSHID ALAM - AAG 12
66. MJC/696/2018 CONTEMPT- SJ	3	RANG BAHADUR SHARMA vs THE STATE OF BIHAR THROUGH MR. AMIR SUBHANI, THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT	SUNIL KUMAR NAVIN SHARMA	PARTH SARTHI - GA 4

67. MJC/728/2018 CONTEMPT- SJ	5	USHA DEVI vs THE BIHAR STATE ROAD TRANSPORT CORPORATION, THROUGH ITS ADMINISTRATOR SRI RAM KISHORE MISHRA AND OR	SATYA PRAKASH SINHA	PRABHAT KUMAR VERMA JAHAN ARA
68. MJC/817/2018 CONTEMPT- SJ	4	SMT. VIBHA JHA vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT	ANIL KUMAR RAJEEV RANJAN	MRS. SILPA SINGH - GA 12 RITESH KUMAR
69. MJC/1430/2018 RESTORATION-SJ	1	PARTIMA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR	RAJESHWAR SINGH - GA 10
70. MJC/3052/2018 CONTEMPT- DB	3	RAJNANDAN YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA,	PRAMOD MISHRA JYOTI PRABHAKAR VIJAY KUMAR MUKUL	PRABHAT KUMAR VERMA AAG 3
71. MJC/3055/2018 CONTEMPT- SJ	3	SABITRI DEVI vs THE STATE OF BIHAR THROUGH SRI ATUL PRASAD, THE PRINCIPAL SECRETARY, SOCIAL WELFARE, GOVT. OF BIHAR	SHAMBHU SHARAN SINGH	GYAN PRAKASH OJHA GA 7
72. MJC/3682/2018 CONTEMPT- SJ	6	YADUNANDAN SINGH vs THE BIHAR STATE ROAD TRANSPORT CORPORATION THROUGH THE ADMINISTRATOR,	LALA SHESHENDRA NARAYAN RAIS	PRABHAT KUMAR VERMA DR.MANKESHWAR TIWARI
73. MJC/3870/2018 CONTEMPT- SJ	4	DAYA NAND JHA vs THE STATE OF BIHAR	DURGA NAND JHA BHAGYA NARAYAN JHA	AMIT PRAKASH GA 13
74. MJC/4324/2018 CONTEMPT- SJ	3	SUNIL KUMAR MAURYA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA	MARUTH NATH ROY SANJAY PARASMANI	PRABHAT KUMAR VERMA
75. MJC/4621/2018 CONTEMPT- SJ	6	BAJRANGI SINGH vs THE STATE OF BIHAR THROUGH THE ADMINISTRATOR, BIHAR STATE ROAD TRANSPORT CORPORATION, PATNA	RAJESH KUMAR SHAILENDRA KUMAR JHA LAKSHMI KANT SHARMA	AJAY KR. RASTOGI AAG 10
76. MJC/612/2019	2	BIHAR RAJYA JAIL CHATURTHVARGIYA KAMGAR UNION vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	PRABHAT KUMAR VERMA (AAG3)
77. MJC/713/2019	3	RAM BILASH DAS vs THE STATE OF BIHAR AND ORS	RAJENDRA NARAYAN SINGH BINOD KUMAR	GYAN PRAKASH OJHA (GA7)
78. MJC/2275/2019 CONTEMPT- SJ	2	RINKI KUMARI vs THE STATE OF BIHAR	KRIPA NAND JHA	GYAN PRAKASH OJHA (GA7)
79. MJC/2819/2019 CONTEMPT- SJ	3	AJAY KUMAR PASWAN, vs THE UNION OF INDIA	MADAN PRASAD SINGH NO.2	S.D. SANJAY (ADSG) PRABHAKAR TEKRIWAL SAKET TIWARY
80. MJC/2898/2019	2	NEELAM KUMARI vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	GYAN PRAKASH OJHA (GA7)
81. MJC/3034/2019 CONTEMPT- SJ	2	REKHA RANI DEV SHARMA vs THE STATE OF BIHAR	MD. RAHMATULLAH	MD. RAISUL HAQUE (SC10)
82. MA/373/2012 CLAIM CASE- 43/201	3	DEVANTI DEVI AND ORS vs THE ORIENTAL INSURANCE CO. LTD. AND ORS	RAVINDRA KUMAR SINHA	PRITHVI NATH MISHRA BIMLESH KR.JHA
83. MA/563/2013 M.V. ACT MACT ACT	6	SUBODH KUMAR AND ANR. vs THE ORIENTAL INSURANCE COMPANY LIMITED, GAYA AND ANR. .	MANOJ KUMAR SINHA	SANJAY SINGH ARUN KUMAR SHRIVASTAVA
84. MA/765/2014 MVI ACT. MA OTHERS	14	MD. AFIF @ MD. ARIF HUSSAIN vs VINOD KUMAR AND ORS.	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	ASHOK PRIYADARSHI ASHOK PRIYADARSHI
85. MA/146/2015 MA OTHERS	10	BINDESHWAR PASWAN AND ANR vs DHARMSHILA JHA AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	ASHOK PRIYADARSHI
86. MA/292/2015 MACT ACT	9	AKHILESH SHARMA AND ANR vs THE ORIENTAL INSURANCE COMPANY LTD.	RAVINDRA KUMAR SINHA	DURGESH KUMAR SINGH

87.	MA/445/2016 MACT ACT	2 ORIENTAL INSURANCE COMPANY THROUGH ITS SRI V.K. JHA vs BHIKHI KUMARI AND ORS.	ASHOK PRIYADARSHI	SUMANT KUMAR SINGH RAJESH KUMAR SHARMA
88.	MA/591/2016 MACT ACT	2 THE ORIENTAL INSURANCE COMPANY LTD. vs CHANDRA BHANU GUPTA AND ORS	DURGESH KUMAR SINGH	BIMLESH KUMAR JHA
89.	MA/592/2016 MACT ACT	3 THE ORIENTAL INSURANCE COMPANY LTD. vs REETA DEVI AND ORS	DURGESH KUMAR SINGH	BIMLESH KUMAR JHA ARUN KUMAR SINGH
90.	MA/594/2016 MACT ACT	2 THE ORIENTAL INSURANCE COMPANY LTD. vs REETA DEVI AND ORS	DURGESH KUMAR SINGH	BIMLESH KUMAR JHA
91.	MA/906/2016 MACT ACT	2 THE BRANCH MANAGER ORIENTAL INSURANCE COMPANY LTD vs MD. MOKHTAR AND ORS	BIMLESH KUMAR JHA	
92.	MA/1169/2016 MA OTHERS	11 RANI DEVI AND ORS vs SRI DINESH PANDIT AND ANR	MUKESH PRASAD SINGH	ASHOK PRIYADARSHI
93.	MA/1188/2016 MACT ACT	6 MANJU DEVI vs UNITED INDIA INSURANCE COMPANY LTD. AND ORS	SIDDHARTH HARSH	ASHOK PRIYADARSHI ASHOK KUMAR RAMCHANDRA LAL DAS
94.	MA/1333/2016 MA OTHERS	4 ASRAFI DEVI AND ANR vs MR. BABUNAND SINGH AND ANR	RAJESH KUMAR SINGH	SANJAY SINGH ASHOK PRIYADARSHI
95.	MA/189/2017 MACT ACT	7 THE ORIENTAL INSURANCE COMPANY LTD. AND ANR vs SAPNA DEVI AND ORS	BIMLESH KUMAR JHA	RAMESH KUMAR SINGH RAMESH KUMAR SINGH
96.	MA/276/2017 MACT ACT	3 THE UNITED INDIA INSURANCE COMPANY LIMITED THROUGH THE CHIEF REGIONAL MANAGER AND ORS vs MOST. DEWANTI DEVI AND ORS	DR. ANAND KUMAR	RAJESH KUMAR SINGH
97.	MA/277/2017 MACT ACT	6 THE UNITED INDIA INSURANCE COMPANY LIMITED THROUGH THE CHIEF REGIONAL MANAGER AND ANR vs NEELAM KUMARI AND ORS	DR. ANAND KUMAR	SUNIL KUMAR PANDEY
98.	MA/282/2017 MACT ACT	3 THE UNITED INDIA INSURANCE COMPANY LIMITED THROUGH THE CHIEF REGIONAL MANAGER AND ORS vs MOST. DULARO DEVI AND ORS	DR. ANAND KUMAR	RAJESH KUMAR SINGH
99.	MA/310/2017 MA OTHERS	3 LEELA DEVI AND ANR vs ASHISH KUMAR AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI SHALINI BIHARI	ASHOK PRIYADARSHI
100.	MA/607/2017	3 THE UNITED INDIA INSURANCE COMPANY LIMITED THROUGH THE CHIEF REGIONAL MANAGER AND ANR vs KRISHNA KUAR AND ANR	DR. ANAND KUMAR	
101.	MA/718/2017 MA OTHERS	3 GODHANA DEVI AND ANR vs MOTICHAND SINGH AND ANR	RAJESH KUMAR SINGH	SANJAY SINGH DHARMESH KUMAR SHRIVASTAVA SANJAY KUMAR NO.1
102.	MA/808/2017	2 THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR vs DEVENDRA KUMAR PRABHAKAR AND ORS	DURGESH KUMAR SINGH	
103.	MA/1039/2017 MACT ACT	3 DURGANAND TIWARI vs DEVENDRA PRASAD RAY AND ANR	RAJESH KUMAR SINGH	SANJAY SINGH BARUN KUMAR CHOUDHARY
104.	MA/1093/2017 MACT ACT	5 KARAN KUMAR @ KARAN SINGH vs UNITED INDIA INSURANCE COMPANY LIMITED, THROUGH ITS DIVISIONAL MANAGER AND ANR	RAVINDRA KUMAR SINHA	HARENDRA KUMAR ASHOK PRIYADARSHI

105.	MA/21/2018 MACT ACT	8 BEDA NAND PATHAK AND ANR vs THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD. AND ORS	PUSHPENDRA KUMAR SINGH	ASHOK PRIYADARSHI DHARMESH KUMAR SHRIVASTAVA SANJAY KUMAR NO.1
106.	MA/91/2018 MACT ACT	6 UNITED INDIA INSURANCE COMPANY LTD. vs MANORMA DEVI AND ORS	HARENDRA KUMAR SANJIV KUMAR	
107.	MA/384/2018 MACT ACT	5 MOST. RINKU DEVI vs RAKESH KUMAR	SATYA PRAKASH SINHA	ARUN KUMAR SHRIVASTAVA
108.	MA/441/2018 MACT ACT	4 DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD. THROUGH SRI MRITUNJAY KUMAR ROY vs CHANCHALA DEVI AND ORS	SANJAY SINHA	
109.	MA/466/2018 MACT ACT	2 BRANCH MANAGER, THE ORIENTAL INSURANCE COMPANY LIMITED vs RITA DEVI AND ORS	DURGESH KUMAR SINGH	
110.	MA/549/2018 MACT ACT	5 ORIENTAL INSURANCE COMPANY LTD., DIVISIONAL OFFICE, DISTRICT PURNIA THROUGH SRI NIRAJ KUMAR vs RAJENDRA GOSWAMI AND ORS	ASHOK PRIYADARSHI	
111.	MA/846/2018 MACT ACT	3 RENU RAI AND ORS vs M/S GANESH RAM UTILITY SERVICE PVT. LTD. THROUGH ITS DIRECTOR AND ANR	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA
112.	MA/1098/2018	2 PRINCE KUMAR GUPTA vs AKHILESH KUMAR TIWARY	RAJESH KUMAR DHARMESH KUMAR SHRIVASTAVA	SANJAY SINGH SANJAY KUMAR NO.1
113.	MA/1123/2018 MACT ACT	3 NEELAM DEVI AND ORS vs BACHCHU SINGH AND ORS	ALOK KUMAR @ ALOK KR SHAHI	MR. ASHOK PRIYADARSHI DR. ANAND KUMAR
114.	MA/33/2019	6 ORIENTAL INSURANCE COMPANY LTD vs ROJI KHATUN ALIAS SHABNAM KHATUN AND ORS	ASHOK PRIYADARSHI	
115.	MA/51/2019	3 DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED vs SARITA DEVI AND ORS	SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA	RAVI RANJAN MUKESH KUMAR
116.	MA/227/2019	3 SHIVNANDAN SINGH vs MANOJ KUMAR SINGH	ARUN KUMAR	SANJAY SINGH SANJAY SINHA
117.	MA/506/2019	2 ANIL CHOUDHARY vs UNITED INDIA INSURANCE COMPANY LIMITED	RAVINDRA KUMAR SINHA	ASHOK PRIYADARSHI SANJAY SINHA
118.	MA/508/2019	2 VIKASH SINGH @ VIKASH KUMAR SINGH vs UNITED INDIA INSURANCE COMPANY LIMITED	RAVINDRA KUMAR SINHA	ASHOK PRIYADARSHI SANJAY SINHA
119.	MA/509/2019	2 SHAMBHU MISTRI, vs UNITED INDIA INSURANCE COMPANY LIMITED,	RAVINDRA KUMAR SINHA	ASHOK PRIYADARSHI SANJAY SINHA
120.	MA/719/2019	2 URMILA DEVI, vs PINKU YADAV,	RAJ KUMAR CHOUDHARY	DURGESH KUMAR SINGH
121.	MA/913/2019	2 SHARDA KUMARI vs UNITED INDIA INSURANCE CO. LTD.	RAJEN SAHAY	SANJAY SINHA RAMCHANDRA LAL DAS ASHOK KUMAR
122.	MA/67/2015 MA OTHERS	4 ASHA KUWAR AND ORS vs SHOBHA NATH MAURA AND ANR	RAJESH KUMAR SINGH	
123.	MA/446/2016 MACT ACT	12 RELIANCE GENERAL INSURANCE CO. LTD. THROUGH ITS MANAGER vs PAMMI PANDEY @ PAMMI DEVI	ALOK KUMAR RAJESH KUMAR SINGH @ ALOK KR SHAHI	RAJESH KUMAR SINGH

124.	MA/30/2017 MACT ACT	3	RELIANCE GENERAL INSURANCE CO. LTD. vs SANGEETA DEVI AND ORS	ALOK KUMAR RAVINDRA KUMAR SINHA @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	
125.	MA/49/2017 MACT ACT	4	RELIANCE GENERAL INSURANCE CO. LTD. vs PHULMANTI DEVI AND ORS	ALOK KUMAR RAVINDRA KUMAR SINHA @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	
126.	MA/119/2017 MA OTHERS	3	DAYA NIDHI SRIVASTAVA vs RANJEET KUMAR AND ANR	RAJESH KUMAR SINGH	DURGESH KUMAR SINGH DURGESH KUMAR SINGH
127.	MA/141/2017 MA OTHERS	3	SAWRU PASWAN @ SABRU RAM @ SABRU PASWAN AND ANR vs MURLI SINGH YADAV AND ANR	RAJESH KUMAR SINGH	RAJESH KUMAR SINGH
128.	MA/252/2017	3	ALISA SOREN AND ANR vs MOHAN KUMAR AND ORS	MADAN MOHAN MANOJ KUMAR	DURGESH KUMAR SINGH
129.	MA/118/2018 MACT ACT	4	RELIANCE GENERAL INSURANCE CO. LTD. THROUGH ITS MANAGER vs SWATA DEVI @ SWETA DEVI AND ANR	ALOK KUMAR RABINDRA PRASAD SINGH @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	
130.	CWJC/7270/2018 SALARY, UNIV./COLL	2	SHEO KUMAR SINGH vs BHIM RAO AMBEDKAR BIHAR UNIVERSITY THROUGH ITS REGISTRAR AND ORS	MADAN PRASAD SINGH NO-2 ARUN KUMAR SINGH	S.C. MISHRA-SC16 VIKAS RATAN BHARTI ARABIND NATH PANDEY
131.	CWJC/7820/2018 SALARY, UNIV./COLL	3	DR. DHARM NATH SINGH vs B. N. MANDAL UNIVERSITY AND ORS	BINODANAND KAMESHWAR KUMAR - MISHRA GP17 ALOK KUMAR RITESH KUMAR HEMANT MISHRA	
132.	CWJC/7845/2018 SALARY, UNIV./COLL	2	ANUPAM ANAND VERDHAN AND ORS vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SINGH LALMANI SHARMA	PRABHAKAR JHA- GP27 ASHHAR MUSTAFA RAVI BHUSHAN VERMA
133.	CWJC/8362/2018 SALARY, UNIV./COLL	2	MANAS KUMAR JHA vs BABASAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	SANJEEV KUMAR	VIKAS RATAN BHARTI ARABIND NATH PANDEY
134.	CWJC/8394/2018 SALARY, UNIV./COLL	2	RAJARAM SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA UJJAWAL BHUSHAN RAUSHAN	S.C. MISHRA- SC16 ARABIND NATH PANDEY PRABHAT KUMAR VERMA
135.	CWJC/8872/2018 SALARY, UNIV./COLL	2	RANA SURESH KUMAR PRASAD SINGH vs THE VICE CHANCELLOR, BABA SAHAB BHIM RAO AMBEDKAR, BIHAR UNIVERSITY AND ORS	SUNIL KUMAR SAHJANAND SHARMA	VIKAS RATAN BHARTI ANIL SINGH
136.	CWJC/9305/2018 SALARY, UNIV./COLL	2	NARENDRA PRASAD SHARMA vs THE STATE OF BIHAR AND ORS	AJAY MUKHERJEE SHILPI KESHRI GANESH SHARMA	SMT.BINITA SINGH -SC28 ASHHAR MUSTAFA ANAND KUMAR SINGH
137.	CWJC/9914/2018 SALARY, UNIV./COLL	2	DR. BABU SAHEB JHA AND ORS vs THE STATE OF BIHAR AND ORS	GYANAND ROY	ASHUTOSH RANJAN PANDEY -AAG15 JAWED GAFFAR KHAN DR. ANSHUMAN MD. NADIM SERAJ
138.	CWJC/9997/2018 SALARY, UNIV./COLL	2	MADAN RAJAK AND ORS vs THE STATE OF BIHAR AND ORS	SUBHASH CHANDRA JHA SACHINDRA KUMAR TIWARY	ASHUTOSH RANJAN PANDEY -AAG15 ASHHAR MUSTAFA ANAND KUMAR SINGH

139.	CWJC/10610/2018 3 SALARY, UNIV./COLL	CHANDESHWAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO-2 GAJENDRA KUMAR SINGH	PRABHAKAR JHA -GP27 ALKA VERMA MD. NADIM SERAJ
140.	CWJC/15028/2018 3 SALARY, UNIV./COLL	PARSHURAM MISHRA vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SINGH SURENDRA KUMAR MISHRA SHASHIKANT	PRABHAKAR JHA -GP27 PRABHAT KUMAR VERMA RAJESH PRASAD CHOUDHARY
141.	CWJC/15647/2018 2 SALARY, UNIV./COLL	HAZARI SINGH vs THE STATE OF BIHAR AND ORS	DR. CHANDRA SHEKHAR AZAD	KAMESHWAR KUMAR - GP17 AWADHESH PRASAD SINHA UDAY CHAND PRASAD RAJENDRA KUMAR GIRI
142.	CWJC/15703/2018 2 SALARY, UNIV./COLL	SHATRUGHANA DWIVEDI vs THE STATE OF BIHAR AND ORS	DR. CHANDRA SHEKHAR AZAD SATISH PANDEY	MADHAW PRASAD YADAW -GP23 UDAY CHAND PRASAD RAJENDRA KUMAR GIRI AWADHESH PRASAD SINHA
143.	CWJC/15736/2018 2 SALARY, UNIV./COLL	SURESH TIWARI vs THE STATE OF BIHAR AND ORS	DR. CHANDRA SHEKHAR AZAD	JITENDRA KR.ROY-1 SC13 RAJENDRA KUMAR GIRI AWADHESH PRASAD SINHA UDAY CHAND PRASAD
144.	CWJC/16099/2018 2 SALARY, UNIV./COLL	TALAT ANSARI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH HARIWANSH	SMT. BINITA SINGH- SC28 VIKAS RATAN BHARTI ARABIND NATH PANDEY
145.	CWJC/16283/2018 2 SALARY, UNIV./COLL	MANJU SHAHI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH HARIWANSH	MADANJEET KUMAR -GP20 RAKESH KUMAR SINGH
146.	CWJC/17836/2018 3 SALARY, UNIV./COLL	PHULESHWAR PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ORS	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA NAGENDRA UPADHYAY	MADANJEET KUMAR- GP20 RITESH KUMAR RAJU GIRI
147.	CWJC/18195/2018 2 SALARY, UNIV./COLL	DR. PRABHAT KUMAR YADAV vs THE STATE OF BIHAR AND ORS	SHALLY KUMARI SHWEATA VERMA SIYA RAM SHAHI	MADHAW PRASAD YADAW -GP23 RAVINDRA KUMAR SHUKLA MADHAW PRASAD YADAW
148.	CWJC/19194/2018 2 SALARY, UNIV./COLL	SHIV CHANDRA JHA AND ANR vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA	SMT. SHILPA SINGH- GA12 MD. NADIM SERAJ ALKA VERMA
149.	CWJC/19825/2018 2 SALARY, UNIV./COLL	DR. BIGNESH MISHRA AND ANR vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA KUSHAGRA RAJ RAUSHAN	KAMESHWAR KUMAR- GP17 VIKAS RATAN BHARTI ARABIND NATH PANDEY
150.	CWJC/20090/2018 2 SALARY, UNIV./COLL	CHANDNI KUMARI @ CHANDNI SHARMA vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH	MADANJEET KUMAR RAJENDRA KUMAR GIRI NAGENDRA KUMAR SINGH BINODANAND MISHRA
151.	CWJC/20266/2018 2 SALARY, UNIV./COLL	HASINUSSAHAR vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR SINHA	JITENDRA KUMAR ROY 1 - SC13 SYED FIROZ RAZA ANIL SINGH
152.	CWJC/3665/2019 4 SALARY, HEALTH SER	KRISHNANDAN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	CHITRANJAN SINHA (PAAG2) KISHORE KUMAR SINHA
153.	CWJC/4572/2019 4 SALARY, HEALTH SER	RIMPY DUGAR vs THE STATE OF BIHAR AND ORS	MADHU PRASUN	BINOD KUMAR YADAV (SC18) SATYAVRAT VERMA

154.	CWJC/6682/2019 SALARY, HEALTH SER	4	MRITUNJAY KUNDU vs THE STATE OF BIHAR	MUNNA PD DIXIT (M.P. DIXIT) SANJAY KUMAR CHAUBEY SWASTIKA	BIRJU PRASAD (GP13) SUNIL KUMAR SINGH
155.	CWJC/8319/2019 SALARY, HEALTH SER	10	BABY KUMARI vs THE STATE OF BIHAR	SHIV KUMAR SAHJA NAND SHARMA	MUJTABUL HAQUE (GP12) KISHORE KUMAR SINHA
156.	CWJC/10587/2019 SALARY, HEALTH SER	3	NEELAM RANI vs THE STATE OF BIHAR	ANIL KUMAR	SHEO SHANKAR PRASAD (SC8)
157.	CWJC/11847/2019 SALARY, HEALTH SER	3	PAPPU KUMAR VIDYARTHI vs THE STATE OF BIHAR	SHYAM KISHORE SHARMA	AJAY BEHARI SINHA (GA8)
158.	CWJC/12038/2019 SALARY, HEALTH SER	3	LAL BABU SINHA @ DR. LAL BABU SINHA vs THE STATE OF BIHAR	VISHWANATH PRASAD	RAMADHAR SINGH (GP25) PRABHAT RANJAN
159.	CWJC/12974/2019 SALARY, HEALTH SER	3	RAM SAGAR RAI vs THE STATE OF BIHAR	SHIV KUMAR SAHJANAND SHARMA	RAMADHAR SINGH (GP25)
160.	CWJC/14368/2019 SALARY, HEALTH SER	6	ANITA KUMARI vs THE STATE OF BIHAR	SUNIL KUMAR	S.D.YADAV (AAG9)
161.	CWJC/12887/2015 SALARY, SCHOOL SER	3	MUNILAL RAM vs THE STATE OF BIHAR AND ORS	ABINASH KR. SINHA MUNDRIKA RAM	ASHOK KUMAR CHOUDHARY- AAG13
162.	CWJC/19604/2015 SALARY, SCHOOL SER	4	NAND KISHORE MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	UMESH CHANDRA VERMA SURENDRA KISHORE THAKUR	ABBAS HAIDER- SC16
163.	MA/137/2016 MACT ACT	6	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD. vs URVASHI KUMARI AND ORS	RAJ KUMAR SINGH VIKRAM HEM SHANKAR KUMAR SINGH	RAVINDRA KUMAR SINHA
164.	MA/548/2016 MACT ACT	6	NATIONAL INSURANCE COMPANY LTD. vs LALITA DEVI AND ORS	ASHOK KUMAR RAMCHANDRA LAL DAS	RAGHUNANDAN KUMAR SINGH RAJESH KUMAR SINGH SUDHIR KUMAR THAKUR
165.	CWJC/4870/2016 SALARY, SCHOOL SER	5	INDU KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINGH	SC18- N. HODA KHAN
166.	CWJC/13588/2016 SALARY, SCHOOL SER	5	SITA DEVI vs THE STATE OF BIHAR AND ORS	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	SMT.SHILPA SINGH- GA12 ASHUTOSH KUMAR SANJAY KUMAR SINGH
167.	MA/45/2017 MA OTHERS	3	MUNNI DEVI AND ANR vs NARSHING DUTT PANDEY AND ANR	MUKESH KUMAR SHIVJEE SINGH	ASHOK PRIYADARSHI
168.	MA/55/2017 MACT ACT	5	NATIONAL INSURANCE COMPANY LIMITED vs LELLA DEVI AND ORS	SHIV MOHAN SAHA	
169.	MA/1065/2017 MACT ACT	3	SHAN MOHAMAD KHALIFA AND ORS vs CHANDRA SHEKHAR KUMAR SINGH AND ANR	RAJESH KUMAR SINGH	ASHOK PRIYADARSHI
170.	CWJC/13316/2017 POST RETIRE, SCHOO	8	SITA DEVI vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR GYANENDRA KUMAR SINGH	JITENDRA KR.ROY NO1-SC13
171.	MA/29/2018 MACT ACT	3	MANAGER, NATIONAL INSURANCE COMPANY LIMITED vs RAJMANI DEVI AND ORS	SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA	DINESH PRASAD VERMA SANJEEV VERMA BRAJESH VERMA
172.	MA/324/2018 MACT ACT	8	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD. vs SADHANA KUMARI AND ORS	ASHOK PRIYADARSHI	RAVI RANJAN
173.	CWJC/14449/2018 POST RETIRE, UNIV.	10	PARMANAND PRASAD vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR NIRANJAN KUMAR	KAMESHWAR KUMAR- GP17 ASHHAR MUSTAFA
174.	CWJC/15122/2018 SALARY, UNIV./COLL	4	RAM SHANKAR SHARMA vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA KSHEM SHARMA	SMT.SHILPA SINGH - GA12 BINITA SINGH MD. NADIM SERAJ PRABHAT RANJAN
175.	CWJC/17722/2018 SALARY, UNIV./COLL	5	DR. CHOUDHARY ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	BINODANAND MISHRA	PRABHAKAR JHA- GP27 MD. NADIM SERAJ

176.	CWJC/18017/2018 SALARY, UNIV./COLL	4 PROF. OM PRAKASH JHA vs THE VICE CHANCELLOR, L. N. MITHILA UNIVERSITY AND ORS	RATAN KUMAR KUMAR	MD. NADIM SERAJ AJAY BEHARI SINHA
177.	CWJC/18116/2018 POST RETIRE, UNIV.	7 RAMA KANT SINGH vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY	SUBASH CHANDRA MISHRA -SC16 PRABHAT KUMAR VERMA RAJESH PRASAD CHOUDHARY
178.	CWJC/18817/2018 POST RETIRE, UNIV.	5 RAM MURTI RAI vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY SUDHA KUMARI	JITENDRA KUMAR ROY 1- SC13 NUTAN SAHAY PRABHAT KUMAR VERMA
179.	CWJC/20600/2018 POST RETIRE, UNIV.	6 SUBHASH CHANDRA RAY vs THE MAGADH UNIVERSITY, BODH GAYA, THROUGH ITS REGISTRAR AND ORS	SANJAY KUMAR SARVA DEO SINGH	SYED FIROZ RAZA MD. FAIZ AHMAD
180.	CWJC/20602/2018 SALARY, SCHOOL SER	4 NARESH PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINHA ABHISHEK PATRICK DEEPAK KUMAR	PRABHAKAR JHA - GP27
181.	CWJC/20676/2018 SALARY, UNIV./COLL	2 SHEELA KUMARI vs THE STATE OF BIHAR	SHUBH NARAIN SINGH MUKUL JEE	MADHAW PD. YADAW NAGENDRA KUMAR SINGH
182.	CWJC/21449/2018 POST RETIRE, UNIV.	6 SMT. KUSUM DEVI vs THE MAGADH UNIVERSITY AND ORS	RAGHAV PRASAD NO.-1 MANOJ KUMAR YADAV	SMT.BINITA SINGH - SC28 ARABIND NATH PANDEY
183.	CWJC/21710/2018 POST RETIRE, UNIV.	4 AFZAL HUSSAIN SIDDIQUE vs THE STATE OF BIHAR AND ORS	BALESHWAR KAMAT SUNIL KUMAR	SMT.SHILPA SINGH - GA12 SHASHI BHUSHAN SINGH CHAITANYA SUAROOP RITESH KUMAR
184.	CWJC/21903/2018 POST RETIRE, UNIV.	5 ARUN KUMAR VERMA vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR	SMT.SHILPA SINGH - GA12 ARABIND NATH PANDEY SYED FIROZ RAZA
185.	CWJC/22266/2018 SALARY, UNIV./COLL	2 DR. MADHUSUDAN TIWARY vs THE STATE OF BIHAR AND ORS	NAWNIT KUMAR TIWARY PANDIT JEE PANDEY	JITENDRA KR. ROY 1- SC13 UDAY CHAND PRASAD
186.	CWJC/22331/2018 SALARY, UNIV./COLL	2 NEELAM UPADHYAY vs THE STATE OF BIHAR AND ORS	MUKUL JEE SHUBH NARAIN SINGH	ASHUTOSH RANJAN PANDEY -AAG15 NAGENDRA KUMAR SINGH
187.	CWJC/22348/2018 SALARY, UNIV./COLL	3 RENU CHOUHARY vs THE VICE CHANCELLOR, L. N. MITHILA UNIVERSITY AND ORS	RATAN KUMAR KUMAR	MD. NADIM SERAJ AJAY BEHARI SINHA
188.	CWJC/22580/2018 POST RETIRE, UNIV.	4 JYOTINDRA MISHRA vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH	SMT.BINITA SINGH - SC28 UDAY CHAND PRASAD ASHHAR MUSTAFA NIVEDITA NIRVIKAR
189.	CWJC/23429/2018 POST RETIRE, UNIV.	3 ARJUN PRASAD SINGH vs THE STATE OF BIHAR	CHANDRA SHEKHAR SINGH DHANANJAY KUMAR	ASHUTOSH RANJAN PANDEY SYED FIROZ RAZA PRIYANK DEEPAK NISHI NATH OJHA JITENDRA PRASAD SINGH
190.	CWJC/23514/2018 POST RETIRE, UNIV.	6 BACHCHA SINGH vs THE STATE OF BIHAR AND ORS	VIRENDRA PRASAD	SHILPA SINGH- GA12 AMITABH SOHAN SYED FIROZ RAZA
191.	CWJC/23578/2018 POST RETIRE, UNIV.	5 BACHCHA SINGH vs THE STATE OF BIHAR	VIRENDRA PRASAD	PRABHAKAR JHA SYED FIROZ RAZA AMITABH SOHAN
192.	CWJC/23708/2018 POST RETIRE, UNIV.	4 NAWAL KISHORE SINGH vs THE STATE OF BIHAR AND ORS	BALESHWAR KAMAT SUNIL KUMAR	SUBASH CHANDRA MISHRA -SC16 PRABHAT RANJAN MD. NADIM SERAJ RITESH KUMAR VIVEKANAND PRASAD SINGH BINITA SINGH

193.	CWJC/24205/2018 POST RETIRE, UNIV.	4	JEEENAT BEGUM @ JINAT BEGAM vs THE STATE OF BIHAR	BALESHWAR KAMAT SUNIL KUMAR	MADHAW PD. YADAW SATYENDRA KUMAR JHA RITESH KUMAR
194.	CWJC/25094/2018 POST RETIRE, SCHOO	3	LALAN PRASAD vs THE STATE OF BIHAR AND ORS	MD. HARUN QUARESHI	MADANJEET KUMAR -GP20 RAJ NANDAN PRASAD
195.	CWJC/840/2019 POST RETIRE, UNIV.	5	DEVENDRA NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR ABHIJEET GAUTAM	PRABHAKAR JHA ASHHAR MUSTAFA
196.	CWJC/898/2019 POST RETIRE, UNIV.	4	DR. JAI KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR ABHIJEET GAUTAM	ASHUTOSH RANJAN PANDEY ANAND KUMAR SINGH
197.	CWJC/1031/2019 POST RETIRE, UNIV.	8	DHANESH PD. RAI vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	JITENDRA KUMAR ROY 1 MD. NADIM SERAJ
198.	CR. MISC./31487/2019 406,419,420 C QSH OF ORDER OF	3	AMIT KUMAR SINGH vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA ANIRUDH KUMAR	ASHRAF ANSARI